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## (2023) 11 CCI CK 0001

## **Competition Commission Of India**

Case No. 24 Of 2023

XYZ (Confidential) **APPELLANT** 

Vs

Survey of India, Uttarakhand &

**RESPONDENT** Another

Date of Decision: Nov. 30, 2023

**Acts Referred:** 

• Competition Act, 2002 - Section 3, 3(3), 4, 19(1)(a), 26(2), 33

Hon'ble Judges: Ravneet Kaur, Chairperson; Anil Agrawal, Member; Sweta Kakkad,

Member; Deepak Anurag, Member

Bench: Full Bench

Final Decision: Dismissed

**Judgement**